

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

8. I.A. 5064/2023

IN

C.P.(IB)-4301(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.11.2023**

NAME OF THE PARTIES: BMW Financial Services Private Limited

V/s.

S K Wheels Private Limited.

SECTION 7 OF IBC, 2016

ORDER

(Hearing Through: VC and Physical (Hybrid) Mode)

Adv. Shavez Mukri, Counsel for the Applicant is present.

List this matter on its scheduled date on **28.11.2023**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Vitthal

Sd/-
LAKSHMI GURUNG
Member (Judicial)